

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No.447 of 2013 (SZ)

Applicant(s)

Lawyers Environmental Awareness
Forum,
Kerala High Court Counsels'
Association, rep. by its
Secretary, Adv.Suni V.Mohammed
Edappally P.O., Kochi

Respondent(s)

Vs The Southern Railways rep. by
its General Manager, Chennai
and others.

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

Mr.K. Muthamil Raja for R1 & R2
Smt.Suvitha .A.S. for R3 to R6
Mr.K.R.Harin for R.7
Mr.George Boban for R.8
M/s.S.Ramasubramanian &
Associates for R9
Mrs.Me. Saraswathy for R10.

ORDER

Note of the Registry	Orders of the Tribunal
Order No. 1	<p>Date : 3rd October, 2017</p> <p style="text-align: center;">There is no representation for the applicant. Learned counsel appearing for the respondents are present.</p> <p style="text-align: center;">As per the Draft Notification dated 28.08.2017, the same shall be taken into consideration on or after the expiry of 60 days from 28.08.2017.</p> <p style="text-align: center;">Hence, list the matter on 02.11.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>